

Sl. No. 4

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/11/66/AMR/2023	Main Case	Sec 66 of Companies Act, 2013	Capricorn Distillery Private Limited
	IA(Companies Act)/26/2023	U/Rule 11 of NCLT Rules, 2016	Capricorn Distillery Private Limited

ORDER

Mr. Radha Krishna PVKS, Ld. Counsel for the Petitioner present and seeks to withdraw the Petition. Ld. Counsel is directed to file the withdrawal memo within 3 days. List the matter on 05.04.2024.

List the IA along with CP on 05.04.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**